

DIVISION BENCH
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/61(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	M/S EXPRESS HOUSEKEEPER PRIVATE LIMITED VS STEEL SE ENGINEERING PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

For Petitioner

Md. Shahajahan Hossain, Adv.

Ms. Sanjida Sultana, Adv.

For Respondent

Ms. Sneha Khaitan, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. This is a transferred petition from Hon'ble High Court at Calcutta. Ld. Counsel appearing for Operational Creditor seeks two weeks' time to make this petition IBC compliant. Time is allowed. A copy be served to the Corporate Debtor.
3. Post this matter on **05.10.2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**